

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/112/2013

Date : 26.08.2013

I

Shri Ravindra Kumar Joshi, an officer in the District Judge Cadre, presently posted as **Additional District & Sessions Judge No.4, Udaipur**, who has been appointed/ posted as **Judge, Family Court, Udaipur** vide Government Order No.F.9(1)Nyay/89 dated 26.08.2013, is hereby relieved with immediate effect to join his new assignment.

II

Shri Vishnu Dutt Sharma-II, an officer in the District Judge Cadre, presently posted as **Additional District & Sessions Judge, Sojat (Pali)**, who has been appointed/ posted as **Judge, Family Court, Rajsamand** vide Government Order No.F.9(1)Nyay/89 dated 26.08.2013, is hereby relieved with immediate effect to join his new assignment.

III

Ms. Anita Sharma, an officer in the District Judge Cadre, presently posted as **Additional District & Sessions Judge No.1, Jaipur District**, who has been appointed/ posted as **Judge, Family Court, Dausa** vide Government Order No.F.9(1)Nyay/89 dated 26.08.2013, is hereby relieved with immediate effect to join her new assignment.

IV

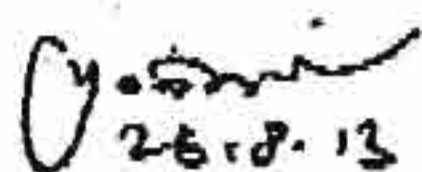
Shri Naresh Chugh, an officer in the District Judge Cadre, presently posted as **Judge, Spl.Court for Dacoity Cases, Bharatpur**, who has been appointed/ posted as **Judge, Family Court, Sikar** vide Government Order No.F.9(1)Nyay/89 dated 26.08.2013, is hereby relieved with immediate effect to join his new assignment.

V

Shri Satyajeet Rai, an officer in the District Judge Cadre, presently posted as **Additional District & Sessions Judge No.1, Bundi**, who has been appointed/ posted as **Judge, Family Court, Baran** vide Government Order No.F.9(1)Nyay/89 dated 26.08.2013, is hereby relieved with immediate effect to join his new assignment.

VI

Shri Shiv Dayal Singh, an officer in the District Judge Cadre, presently posted as **Additional District & Sessions Judge No.1, Bayana (Bharatpur)**, who has been appointed/ posted as **Judge, Family Court, Bharatpur** vide Government Order No.F.9(1)Nyay/89 dated 26.08.2013, is hereby relieved with immediate effect to join his new assignment.


26.8.13

Contd..2

VII

Shri Gokul Chand Meena, an officer in the District Judge Cadre, presently posted as **Judge, MACT, Bhilwara**, whose services were repatriated for giving him posting as Judge, Family Court, Jhalawar and who has been appointed/ posted as **Judge, Family Court, Jhalawar** by the Government vide order No.F.9(1)Nyay/89 dated 26.08.2013, is hereby directed with immediate effect to join his new assignment.

VIII

Shri Rajendra Singh, an officer in the District Judge Cadre, presently posted as **Additional District & Sessions Judge No.1, Kota**, who has been appointed/ posted as **Judge, MACT No.1, Kota** vide Government Order No.F.19(20)Nyay/98 dated 26.08.2013, is hereby relieved with immediate effect to join his new assignment.

IX

Shri Om Kumar Vyas, an officer in the District Judge Cadre, presently posted as **Additional District & Sessions Judge No.2, Chittorgarh**, who has been appointed/ posted as **Judge, MACT, Banswara** vide Government Order No.F.19(20)Nyay/98 dated 26.08.2013, is hereby relieved with immediate effect to join his new assignment.

X

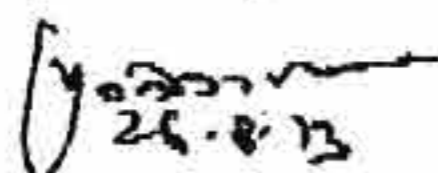
Shri Pramil Kumar Mathur, an officer in the District Judge Cadre, presently posted as **Additional District & Sessions Judge No.1, Behror (Alwar)**, who has been appointed/ posted as **Judge, MACT, Bhilwara** vide Government Order No.F.19(20)Nyay/98 dated 26.08.2013, is hereby relieved with immediate effect to join his new assignment vice Shri Gokul Chand Meena.

XI

Shri Praveer Bhatnagar, an officer in the District Judge Cadre, presently posted as **Additional District & Sessions Judge, Phalodi**, who has been appointed/ posted as **Special Judge, N.D.P.S. Cases Court, Bhilwara** vide Government Order No.F.27(17)Nyay/2006 dated 26.08.2013, is hereby relieved with immediate effect to join his new assignment.

XII

Shri Gyan Prakash Gupta, an officer in the District Judge Cadre, presently posted as **Additional District & Sessions Judge, Jetaran (Pali)**, is hereby appointed as **Additional District & Sessions Judge, Sojat (Pali)** also in addition to his own duties. He will hold camp Court at least for three days in alternative week at Sojat. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.


22.8.13

NOTE :- The officers are directed to hand over charge in accordance with order No.24/P.I. dated 23.11.1998.

BY ORDER,


26.8.13
REGISTRAR GENERAL

No.Esstt.B2(v)1/2013/11856

Date : 26.08.2013

Copy forwarded to the following for information and necessary action :-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/O.S.D., Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. All the District & Sessions Judges/PO. all tribunals.
12. Concerned Officers/Courts/Treasury Officers.
13. P.S. to All Hon'ble Judges at Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/
RJS Leave/Jr.Actt./Building Cell


26.8.13
REGISTRAR GENERAL